

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

INTERLOCUTORY APPLICATION NO. 4 OF 2014

IN

WRIT PETITION (CIVIL) NO. 400 OF 2012

NATIONAL LEGAL SERVICES AUTHORITY ... Petitioner

VERSUS

UNION OF INDIA & ORS. ... Respondents

O R D E R

It is stated by Mr. Maninder Singh, learned Additional Solicitor General, that in this application, clarification is sought to the effect that the judgment dated 15.04.2014 related to only transgender, i.e., those commonly known as Hijras/Eunuchs and did not include Gay, Lesbian or Bisexual.

No such clarification was needed as this aspect is amply clarified in paragraphs 107 and 109 and other parts of the judgment.

The Interlocutory Application stands disposed of.

....., J.
[A.K. SIKRI]

....., J.
[N.V. RAMANA]

New Delhi;
June 30, 2016.

ITEM NO.4

COURT NO.12

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 4/2014 in
Writ Petition (Civil) No. 400/2012

NATIONAL LEGAL SERVICES AUTHORITY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(For clarification/modification of court's order dated 15.04.2014
and office report)

Date : 30/06/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE N.V. RAMANA

For Applicant

Mr. Maninder Singh, ASG.
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Mr. Nalin K., Adv.
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Mr. D. S. Mahra, Adv.

For Petitioner(s)

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For Respondent(s)

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Mr. Ashok Kumar Singh, Adv.

Mr. B. Balaji, Adv.

I.A. No. 4/2014 in
Writ Petition (Civil) No. 400/2012

Mr. D. S. Mahra, Adv.
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Mr. V. N. Raghupathy, Adv.
Mr. Parikshit P. Angadi, Adv.
Ms. Aruna Mathur, Adv.
Mr. Avneesh Arputham, Adv.
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Mr. Ashok Kumar Juneja, Adv.
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Mr. Soumik Ghosal, Adv.

Mr. Parijat Sinha, Adv.

Mr. Anand Grover, Sr. Adv.

Ms. Tripti Tandon, Adv.

Ms. Amritananda Chakravorty, Adv.

Mr. Purushottam Sharma Tripathi, Adv.

Mr. Mukesh Kumar Singh, Adv.

Mr. Ravi Chandra Prakash, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The interlocutory Application stands disposed of in
terms of the signed order.

(Nidhi Ahuja)
Court Master

(Tapan Kr. Chakraborty)
Court Master

[Signed order is placed on the file.]